

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1023
ANSWERED ON:20.08.2007
BENEFITS TO FISH FARMERS
Veerendra Kumar Shri M.P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether aquaculture is treated as a part of agriculture;
- (b) if so, whether fish farmers are getting the same concessions in income tax, power and water tariffs etc. as are granted to Agriculture Sector; and
- (c) if not, reasons therefor and the steps being taken to ensure grant of equal concessions to fish farmers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

- (a) : Agriculture is a State subject. While certain States have notified aquaculture as a part of agriculture, most States have not yet done so.
- (b) : Only those States, which have notified aquaculture as a part of agriculture, have extended some concessions applicable to agriculture to the aquaculture farmers as well.
- (c) : It is entirely for the concerned State Governments to take a decision in this regard.